

RAJYA SABHA

Friday, the 17th February, 1961/the
28th Magha, 1882 (Saka)

The House met at eleven of the
clock, MR. DEPUTY CHAIRMAN in the
Chair.

REPORT OF THE JOINT COMMIT- TEE OF THE HOUSES ON THE MATERNITY BENEFIT BILL, 1960

SHRI KHANDUBHAI K. DESAI
(Gujarat): Sir, I beg to lay on the
Table a copy of the Report of the
Joint Committee of the Houses on the
Bill to regulate the employment of
women in certain establishments for
certain periods before and after child-
birth and to provide for payment of
maternity benefit to them.

LEAVE OF ABSENCE TO SHRIMATI RUKMANI BAI

MR. DEPUTY CHAIRMAN: I have
to inform Members that the follow-
ing letter dated February 11, 1961 has
been received from Shrimati Rukmani
Bai:—

"I humbly submit that due to
protracted illness I have become
very weak and I am unable to
undertake a journey. I shall not,
therefore, be in a position to attend
the current Session commencing in
the month of February. I request
you to kindly grant me leave."

Is it the pleasure of the House that
leave be granted to Shrimati Rukmani
Bai for remaining absent from all
meetings of the House during the
current Session?

(No hon. Member dissented)

MR. DEPUTY CHAIRMAN: Permis-
sion to remain absent is granted.

969 R.S.—1.

STATEMENT RE GOVERNMENT BUSINESS

THE MINISTER OF PARLIAMENT-
ARY AFFAIRS (SHRI SATYA NARAYAN
SINHA): With your permission, Sir, I
rise to announce that Government
business in this House for the week
commencing 20th February, 1961 will
consist of—

- (1) Further discussion of the
Motion of Thanks to the
President for his Address.
- (2) General Discussion of Rail-
way Budget for 1961-62.
- (3) Further consideration and
passing of the Delhi Shops
and Establishments (Amend-
ment) Bill, 1960.
- (4) Consideration and passing of
the following Bills as passed
by Lok Sabha—
 - (i) The Industrial Employment
(Standing Orders) Amend-
ment Bill, 1960.
 - (ii) The Motor Transport
Workers Bill, 1960.
 - (iii) The Telegraph Laws
(Amendment) Bill, 1960.

MOTION OF THANKS ON PRESI- DENT'S ADDRESS—continued

SHRI M. GOVINDA REDDY
(Mysore): Mr. Deputy Chairman, Sir,
when the House rose last evening, I
was offering remarks on the Congo. I
have just a few words more to say on
that subject before I leave it.

Sir, if the Congo has to be put on
its feet, on the road to democracy, and
if the U.N. has to rehabilitate itself
in its lost prestige, it is necessary for
the U.N. to take these measures:

- (1) To clear the Congo of all
Belgian adventurers and other
foreign adventurers;
- (2) To release all political
prisoners;